## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 104(ND)2012 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Lokesh Dhawan V/s. M/s. Dhawan Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. VI KAS TIWARI, Adv Respondents

2. Neeray Kr. Gupta Adv.

3. Ankit Sibbel, Adv.

ORDER

Vide order dated 4.8.2016, a notice was directed to be issued on the proposed respondents for 24.8.2016.

Re-notify this for 24.8.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Sd1-

Member (Judicial)